

**HIGH COURT OF JAMMU AND KASHMIR AT JAMMU  
(Office of the Registrar General)**

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**Subject: Partial modification to the current Roster for Jammu wing of the High Court of Jammu & Kashmir from 08<sup>th</sup> February to 14<sup>th</sup> February, 2021.**

**ORDER**

**No:** 843 /RG

**Dated:** 04.02.2021

Hon'ble the Chief Justice has been pleased to partially modify the current roster for Jammu wing of the High Court of Jammu & Kashmir as under:

1. DB-I comprising Hon'ble the Chief Justice and Hon'ble Mr. Justice Rajnesh Oswal shall now be of Hon'ble the Chief Justice and Hon'ble Mr. Justice Ali Mohammad Magrey for 08<sup>th</sup> and 09<sup>th</sup> February, 2021 and Hon'ble the Chief Justice and Hon'ble Mr. Justice Dhiraj Singh Thakur for 10<sup>th</sup> to 14<sup>th</sup> February, 2021.
2. DB-II comprising Hon'ble Mr. Justice Ali Mohammad Magrey and Hon'ble Mr. Justice Puneet Gupta shall now be of Hon'ble Mr. Justice Dhiraj Singh Thakur and Hon'ble Mr. Justice Puneet Gupta for 08<sup>th</sup> and 09<sup>th</sup> February, 2021.
3. Single Bench roster of SB-II for 08<sup>th</sup> and 09<sup>th</sup> February, 2021 and that of SB-III from 10<sup>th</sup> to 14<sup>th</sup> February, 2021 is assigned to SB-VII in addition to its own roster.

**By Order**

  
04/02/2021

**(Jawad Ahmed)  
Registrar General**

**No:** 27063-79 /RG

**Dated:** 04.02.2021

**Copy of the above forwarded to:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr / Mrs. Justice \_\_\_\_\_  
.....for information of their Lordships.
3. Registrar Vigilance, High Court of J&K at Jammu.
4. Registrar Rules, High Court of Jammu and Kashmir, Jammu.
5. Registrar Computers, High Court of Jammu and Kashmir, Jammu.
6. Registrar Judicial, High Court of J&K, Jammu/Srinagar.  
.....for information.
7. Central Project Coordinator, e-Courts, Jammu, for uploading the same on the official website of the High Court.

  
04/02/2021  
**Registrar General**